

CC NO. 532199/2016
CBI VS. RAGHU KANT BHARDWAJ & ORS.

21.08.2020

COURT HEARING THROUGH VIDEO CONFERENCING


Present:- Sh. Sunil Verma, Id. PP for CBI.
Sh. Bhavook Chauhan, Adv. for accused Sanjeev Dandona.
Ms. Sangeeta Jain, Adv. for accused Raj Kumar Jain. Accused Raghu Kant Bhardwaj, Raj Kumar Jain, Sanjeev Kumar Dandona, Sham Sunder Dandona, Chander Pal Singh, Anup Dahiya, Ashok Khurana and Arun Kumar Maggo are present on bail.

It is submitted by accused Arun Kumar Maggo that he went to Rouse Avenue Courts and found DLSA office closed. He is directed to contact the office of DLSA through Mobile and get the formalities done before the next date of hearing for engaging a DLSA counsel.

The file is not before me.

Ahlmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. Ahlmad is also directed to send a written request letter through Whatsapp or e-mail to the concerned branch in this regard.

Put up for supplying the scanned copy of the court file and for further proceedings on **11.09.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
21.08.2020